

30/5/2000

Hon'ble Mr. Justice Neelam Sanjiva Reddy, V.C.

Sri N.P. Singh, learned counsel for the applicant. Sri Prasant Mathur advocate, appearing for the respondents. Learned counsel for the applicant submits that his representation dated 21/7/97 has been pending with third respondent. He requests for direction to the third respondent to dispose of his representation as expeditiously as possible.

In view of the above submission the O.A. is disposed of at the admission stage directing the third respondent to dispose of the representation dated 21/7/97 as per law on merits within 60 days from the date of the receipt of this order.

Registry is directed to give copy of this order to counsel on both sides. Registry is further directed to give a copy of O.A. also to counsel for respondents.

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V.C.

/Anand/